

OFFICE OF THE JUDGE, COMMERCIAL COURT AT ASANSOL
FOR THE DISTRICTS OF MURSHIDABAD, BIRBHUM, PURBA BARDHAMAN,
PASCHIM BARDHAMAN, PURULLA AND BANKURA

No. 08/2021

Dated :- 04-06-2021

O R D E R

In view of the direction of the Hon'ble High Court at Calcutta vide letter No. 1652-RG, dated 13/04/2021 as well as the Ld. District Judge, Paschim Bardhaman, Asansol vide Memo No - 1239/XI-12 (COVID-19), dated 16/04/2021, to prevent the second wave of the deadly COVID - 19 Virus, the following standard operating procedure for this Court and establishment is hereby published for all concerned for strict compliance of the same :-

1. This Court shall be operational on each and every working day.
2. Wearing of face masks and / or face shields is compulsory for all persons including staffs, litigants and Ld. Members of the Bar, while entering into the Court premises, failing which, none shall be permitted to enter the said premises.
3. Frequent use of hand sanitizers are to regularized by all concerned.
4. Thermal screening and / or checking through Oxymeter shall be mandatory for all concerned and in case of failure to pass such tests, none shall be allowed to enter the Court premises.
5. Only one matter shall be called at a time and only those persons related to the concerned record shall be granted entry inside the Ejlash, others shall have to wait for their turn in the lounge of this Court and shall only enter the Ejlash when their matters are called for.
6. No matter shall be taken up after the scheduled time, whether physically or through virtual mode.
7. Hearing shall be conducted in both virtual and / or hybrid mode. In case of virtual hearing, the Ld. Counsel concerned shall have to apply for the same atleast (01) day before the schedule date of hearing at the following email id:-

efilingasansolcommercialcourt@gmail.com

8. Link for virtual hearing shall remain valid for the scheduled time only and none shall be permitted to join the same after expiry of the said period.
9. In case of urgent hearing of ad-interim matters or else, the concerned Ld. Counsel shall have to obtain necessary approval prior to hearing from this office atleast within 11:00 A.M. on each working day.
10. The Ld. Members of the Bar are requested to prefer the virtual mode of hearing only as this Court has strong virtual hearing infrastructure.
11. However, in case unforeseen like failure of network, the concerned party should be ready to join via Whatsapp video call and / or google meet link via mobile phone.
12. No crowding shall be allowed inside the Court premises.
13. No litigants shall be allowed to enter the Court premises till normalization of the Covid situation.


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14. If any staff / litigants / Ld. Members of the Bar / other persons develop symptoms of COVID - 19, they must inform this office of the same and shall not be allowed entry inside the Court premises.
15. All the daily orders of this Court are regularly uploaded in the CIS and hence, all litigants / Ld. Members of the Bar / Law Clerks are requested to follow the respective case status only through the "e-courts App" or through the following website :-

<https://districts.ecourts.gov.in/paschim-bardhaman>

Whereas in order to inform the Bar Association of the respective six districts (where this court is exercising jurisdiction over matters under Commercial Courts Act, 2015, as amended), it would be appropriate to upload this office order in the respective official websites of the said District Courts subject to the permission of the respective Ld. District Judges.

Inform all concerned.


(Sourav Bhattacharya)
Judge, Commercial Court
At Asansol


Judge
Commercial Court
at Asansol

No. 148, 148/1 to 148/6

Dated :- 04-06-2021

Copy forwarded for kind information to:

1. The Ld. Registrar, Commercial Courts Division, the Hon'ble High Court at Calcutta – with a prayer to request the respective Ld. District Judges of the said six districts to upload this office order in their respective official website.
2. The Ld. District Judges with a request to upload this office order in the official website of the respective District Court :-
 - (a) The Ld. District Judge, Paschim Bardhaman,
 - (b) The Ld. District Judge, Purba Bardhaman,
 - (c) The Ld. District Judge, Murshidabad,
 - (d) The Ld. District Judge, Bankura,
 - (e) The Ld. District Judge, Birbhum,
 - (f) The Ld. District Judge, Purulia.


Judge, Commercial Court
At Asansol

Judge
Commercial Court
at Asansol